

**Applications for change of
Government Quarters**

396. Shri M. L. Dwivedi:

Shri Bhagwat Jha Azad:

Shri S. C. Samanta:

Shri Subodh Hansda:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of applications for the change of quarters from allottees in general pool accommodation received by Directorate of Estates upto the end of December, 1965 for each type and the number of cases in which the change was granted;

(b) whether there are cases where the applicants were granted the change of quarter but the changes were cancelled due to expiry of period assigned for acceptance of change;

(c) whether the cases of applicants for change of quarters, who fail to communicate to the Directorate of Estates within the prescribed time on account of circumstances beyond their control, are considered again for grant of a change; and

(d) if so, in what circumstances?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The number of applications received for change in the general pool upto the 31st December, 1965 and of the changes given upto that date is as follows:

Type	No. of applications received for change	No. of changes given
I	3386	390
II	2122	382
III	607	88
IV	780	110
V	415	116
VI	116	39
VII	7	5
VIII	1	—
TOTAL	7434	1130

(b) Yes.

(c) and (d). Every officer is given one option to apply on a prescribed form for a change in the same type in the locality of his choice. A copy of the Form is laid on the table of the House. [Placed in Library. See No. LT-5490/66]. If the officer asks for a house in a locality of his choice in the same type but declines to accept the same when allotted to him in his turn he is not considered for another change in that type. However, cases in which officers are unable to accept the changes in time due to circumstances beyond their control, are considered on merits.

Housing Loan in Delhi

399. Shri Rajdeo Singh: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that in Delhi the persons on the waiting list